

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:2621  
ANSWERED ON:10.12.2012  
INCLUSION OF ELECTED REPRESENTATIVES IN NMDC  
Patle Kamla Devi ;Yadav Shri Madhusudan

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government has received any proposal from the Government of Chhattisgarh for including the elected representatives in the Management Board of National Mineral Development Corporation (NMDC) at Bastar;
- (b) if so, the details thereof along with the reaction of the Government thereto and the time likely to be taken in this regard;
- (c) whether the Government proposes to open a registered Office of NMDC in Raipur in the interest of State of Chhattisgarh and if not, the reasons therefor;
- (d) whether Chhattisgarh received adequate share of royalty from the Union Government in the profits earned by NMDC by exploiting the mineral resources of the region and if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to reconsider the said proposal in the light of the balanced exploration of mineral wealth along with the local development and the protection of rights of the local people; and
- (f) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): A proposal of Government of Chhattisgarh regarding the Resolution passed by Chhattisgarh Vidhansabha for inducting three elected public representatives from Bastar Division on the Board of Directors of NMDC and spending 10% of its net profit on the local area development in Chhattisgarh, had been received in the Ministry of Steel. The proposal of the State Government of Chhattisgarh was examined and the State Government of Chhattisgarh has been apprised of the policy guidelines of Government of India and the inability of Ministry of Steel to accept the suggestion of the State Government of Chhattisgarh regarding the Resolution of Chhattisgarh Vidhan Sabha.

(c) NMDC is a multi-unit, multi-product and multi locational organisation, it is having production units/ operation units not only in Chhattisgarh, but also in other States like Karnataka, Madhya Pradesh, Andhra Pradesh, Jammu & Kashmir and Himachal Pradesh. NMDC already have its offices in Raipur, Nagarnar in Jagdalpur and Bachel and Kirandul in the Bastar region of the State of Chhattisgarh. There is no proposal at present to open a registered office of NMDC at Raipur.

(d) The details of royalty paid to the State Government of Chhattisgarh by the NMDC during the last three years are given below:

(Rs. in crore)

Year	Total amount of Royalty paid by NMDC State of Chhattisgarh	Total amount of Royalty paid in the State of Chhattisgarh	Percentage of total Royalty paid by NMDC
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2009-10	311.53	261.17	84 %
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2010-11	841.01	751.58	89 %
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2011-12	942.59	858.07	91 %
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(e)&(f): No Madam, in view of replies at (a) to (c) above.